

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHI RAMA RAO) : (a) The distribution of work between the A.G.'s office at Bombay and that at Nagpur has been made on functional-cum-geographical basis. In so far as entitlement functions are concerned, the office at Nagpur has jurisdiction over Vidarbha and Marathwada Regions.

(b) No.

(c) No such proposal is under consideration at present.

फिल्मी सितारों की ओर आयकर की बकाया धनराशि

3335. श्री राम किकर :

श्री राजनाथ सोनकर शास्त्री :

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि फिल्मी सितारों की ओर आयकर की अधिकतम धनराशि बकाया है ; और

(ख) वर्ष 1982-83 के दौरान उनसे आयकर की कुल कितनी धनराशि वसूल की गई है ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री पट्टाभि राम राव) : (क) यह सच नहीं है कि आयकर की अधिकतम बकाया राशि फिल्मी सितारों की ओर अशोधित पड़ी है ।

(ख) फिल्मी सितारों से वसूल की गई आय कर की राशि के बारे में कोई विशिष्ट आंकड़े इस समय उपलब्ध नहीं हैं । जिन-जिन फिल्मी कलाकारों, निर्माताओं और निदेशकों, आदि की तरफ 1 लाख रु० से अधिक की बकाया होती है, उनके संबंध में आवधिक सूचना निरीक्षण निदेशालय (वसूली) की माफत एकत्र की जाती है । अपेक्षित सूचना एकत्र करने में पर्याप्त समय तथा श्रम लगेगा, जो प्राप्तव्य उद्देश्य के अनुरूप नहीं होगा । तथापि, यदि माननीय सदस्य किसी मामले विशेष के बारे में इस प्रकार की सूचना प्राप्त करना चाहते हों, तो वह एकत्र करके उपलब्ध करायी जा सकती है ।

Opening of Branches of Banks in Villages of West Bengal

3337. SHRI AJIT KUMAR SAHA : Will the Minister of FINANCE be pleased to state ;

(a) the criteria for opening branches of banks in the villages ;

(b) whether the Government are aware that the number of branches of banks in the villages of West Bengal is not sufficient ;

(c) the reasons for not opening branches in the villages in West Bengal by the nationalised banks ; and

(d) the number of villages in West Bengal having a bank as compared to the other States, State-wise details thereof at the end of 1982 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) During the current branch licensing period, covering the three years 1982-83 to 1984-85, branch expansion in rural and semi-urban areas is being planned with the objective of attaining a banking coverage of, on an average, 17,000 people per branch in rural and semi-urban areas by March 1985. The centres for location of branches at rural/semi-urban centres are finalised by the Reserve Bank of India in consultation with the State Governments and the banks. Primary responsibility for opening these branches in rural areas is to be borne by the Regional Rural Banks in the districts of their operations.

(b) to (d) Data reporting system of the Reserve Bank of India does not yield information in the manner asked for. However, a statement showing State-wise and population groupwise number of bank offices in India as on 31st December 1982 is set out in the attached statement. As at the end of December 1982, the commercial banks had 40828 branches functioning in the country of which 21648 were located at rural centres. Corresponding figures for West Bengal are 2557 and 1082 branches respectively. The bank branches are expected to cater to the banking needs of not only the centres where these are located but also of the villages in the surrounding areas. While the branch network of the rural and semi-urban areas is being streng-